

[Translation]

Development of Tourist Spots in Bihar

2033. SHRI R.L.P. VERMA: Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government propose to develop Kodarma, Hazaribagh and Giridih in Bihar as tourist spots;

(b) if so, the total amount likely to be incurred during the next financial year; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (c) The Development of Tourism is primarily the responsibility of the State Government. However the Department of Tourism provides Central Financial assistance to State Government for the projects based on their merits, inter-se-priority and availability of funds.

The Department of Tourism has sanctioned a Tourist Complex at Hazaribagh during 1991 and a cafeteria at Tilaiya in Kodarma during 1993-94. The Government of Bihar has not submitted any proposal for development of Giridih.

At the beginning of each financial year, the Central Department of Tourism in consultation with the State Governments/U.T's prioritizes projects for central financial assistance.

Dues from Various Agencies to Doordarshan

2034. SHRI SUKH LAL KUSHWAHA:
SHRI K.C. KONDAIAH:
SHRI MANGAT RAM SHARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a huge amount is to be paid to Doordarshan by various agencies;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by the Government to recover the arrears?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b) An approximate amount of Rs.36 crores is outstanding against various agencies for the period January, 1976 to March, 1996. These dues have accumulated due to the manifold increase in business/commercial transactions of Doordarshan.

(c) Doordarshan is taking recourse to the contractual provisions including encashment of bank guarantee, de-registration/de-accreditation of defaulting agencies, arbitration and legal action for recovery of dues.

Loni Telephone Exchange

2035. SHRI SOHANBEER: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone subscribers have been disappointed with the functioning of Loni Telephone Exchange in Uttar Pradesh ;

(b) if so, the reasons therefor;

(c) the number of complaints received from the telephone subscribers during 1996; and

(d) the details of the time taken to attend/repair the faults?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) 3,427.

(d) Out of total 3,427 complaints received, no fault was found in 453 cases. Out of 2,974 faults, 2,379 faults (about 80%) were rectified on the same day, 416 faults by the next day and the remaining 179 faults within 7 days.

[English]

Gauge Conversion

2036. SHRI AJOY MUKHOPADHYAY:
DR. ASIM BALA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are considering to take up conversion of Shantipur-Nabadwip Ghat railway line into broad gauge;

(b) whether survey work is likely to be conducted immediately for conversion of this railway line;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) to (d) Preliminary Engg.-Cum-Traffic survey was done in 1992 revealed that the line would not be viable, as such, the project could not be considered for being taken up.

Use of Iron Ore

2037. SHRI K. KANDASAMY: Will the Minister of STEEL be pleased to state:

(a) whether there is proposal to set up a full-fledged Steel Plant at Salem using the Kanjamalai iron ore; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Gauge Conversion

2038. DR. M. JAGANNATH: Will the Minister of RAILWAYS be pleased to state:

(a) the length of Railway lines between Castle Rock and Vasco-De-Gama in South Central Railway proposed to be converted into broad gauge;

(b) the funds sanctioned for the above conversion; and

(c) the time by which the above conversion is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) 87 kms.

(b) Rs.86 crores have been provided in 1996-97.

(c) The work will be completed by 31.3.97.

[*English*]

Child Labour

2039. SHRI NAMDEO DIWATHE:
SHRI R. SAMBASIVA RAO:
SHRI BHAKTA CHARAN DAS:

Will the Minister of LABOUR be pleased to state:

(a) whether a meeting of State Ministers was held recently at New Delhi to review the implementation of ban on Child Labour;

(b) if so, the details of the agenda discussed and major decisions taken;

(c) the details of targets set up for implementation of ban in each State for the current year;

(d) the details of the welfare/rehabilitation schemes formulated by the State Governments for the benefit of children, State-wise; and

(e) the results achieved thereunder?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (c) A conference of States/UTs Labour Ministers was convened on 22.1.97 to finalise a concrete action plan for the implementation of the directions of Supreme Court on withdrawal and rehabilitation of working children. It was decided that in the first phase survey may be carried out by the State Governments to identify children working in all establishments in urban and semi urban areas and hazardous occupations in rural areas. In the event of any child labour being found employed in any such process, simultaneous action would be taken to recover an amount of Rs.20,000/- from

offending employer. The survey is required to be completed by 10.6.97.

(d) and (e) National Child Labour Projects have been set up in the child labour endemic states for the rehabilitation of children working in hazardous occupations. So far 76 child labour projects have been set up for the rehabilitation of around 1.5 lakh children. These child labour projects are located in the States of Andhra Pradesh, Bihar, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamilnadu, Uttar Pradesh and West Bengal. As per the available information, around 1.05 lakh children are already enrolled in the special schools under these projects.

[*Translation*]

Modernisation of Airports and Aviation Facilities

2040. SHRI RAMESHWAR PATIDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of projects launched by the Government for the modernisation of airports and aviation facilities in Madhya Pradesh and Uttar Pradesh during the last three years;

(b) whether the work of these projects is being done as per prescribed schedule; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) The details of the projects launched in Madhya Pradesh and Uttar Pradesh are as under:

1. Madhya Pradesh

1. Bhopal:

(A) Extension/modification of terminal building;

(B) Resurfacing of runway and associated pavements;

2. Raipur:

(A) Extension/modification of terminal building;

(B) Strengthening of runway and associated pavements;

3. Indore:

(A) Extension/modification of terminal building;

(B) Strengthening/modification of runway and apron;

(C) Construction of Technical Block cum Control Tower;

4. Jabalpur:

(A) Strengthening and extension of runway for B-737 operations;